

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-204(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017**

**NAME OF THE COMPANY: M/s. Globe Express Services (Overseas Group) Ltd. & Anr. M/s.
MM Cargo Container Line Pvt. Ltd. & Ors.**

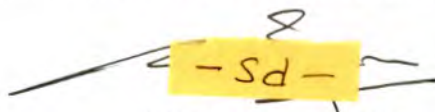
SECTION OF THE COMPANIES ACT: U/s 8 & 9 of Insolvency and Bankruptcy Code, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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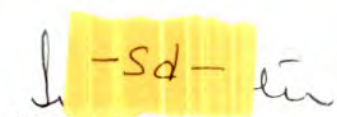
Present: For Petitioner (s): Mr. Shariq J. Reyaz, Advocate
Mr. Nitin Kapoor, Authorised Representative

Order

Notice to the respondents dasti returnable on 19th July 2017. Affidavit of service be filed.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]